**Annexure 7 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021**
**Name of the corporate debtor: M/s. Cengres Tiles Limited; Date of commencement of CIRP: 27.04.2022**
**NCLT order C. P. (I.B) No. 39/AHM/2021 dated 27.04.2022**
**List of creditors as on: 23.08.2022**

**List of operational creditors (Government dues)**

(Amount in₹)

| Sl. No. | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Gover nment | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Ahmedabad Municipal Corporation | - | ₹ 1,63,492.00 | ₹ 1,63,492.00 | Section 5(21) IBC, 2016 | None | None | No | 0 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | |
| 2 | VAT (Kadi) | - | ₹ 5,19,62,696.00 | ₹ 1.00 | Section 5(21) IBC, 2016 | None | None | No | 0 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 5,19,62,695.00 | |
| 3 | UGVCL | - | ₹ 2,87,45,294.00 | ₹ 2,87,45,294.00 | Section 5(21) IBC, 2016 | None | None | No | 0 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | |
| 4 | CGST Department, Kadi | - | ₹ 39,62,94,872.00 | ₹ 1.00 | Section 5(21) IBC, 2016 | None | None | No | 0 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 39,62,94,871.00 | |
| | **TOTAL** | | **₹ 47,71,66,354.00** | **₹ 2,89,08,788.00** | | | | | | | | | **₹ 44,82,57,566.00** | |
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